

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No.69/Chd/Pb/2018

In the matter of:

Punjab Accumulators Pvt. Ltd. ...Petitioner.

Vs.

Registrar of Companies, Punjab & Chandigarh. ...Respondent.

Present: Mr. Karanveer Jindal, Advocate for the petitioner.

Learned counsel for the petitioner seeks time to have liberty to apply for Director Identification Number (DIN) of the directors of the company which has been struck off. List the matter on 27.09.2018 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

Sd/-
(Pradeep R. Sethi)
Member(Technical)

August 28, 2018
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